

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 24TH February, 2012.**

RELAXATION IN POSTINGS

***830. SH. AFTAB AHMED, M.L.A. :** Will the Chief Minister be pleased to
SH. JAI TIRATH DAHIYA, M.L.A.
state:-

- a) whether there is any proposal under consideration of the Government to give serving husband /wife, who are parents of mentally retarded/Handicapped/Blind Children, relaxation in posting/transfer so as to enable them to attend their children in the same manner as relaxation is being given to other exempted categories such as widow, unmarried and couple cases ; and
- b) whether there is any scheme to impart education to such children who are both mentally retarded & blind ?

**Chandigarh:
The 14th February, 2012**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**

